

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 161 OF 2018 & IA No. 758 OF 2018****Dated: 23rd October, 2019****In the matter of:**

Maharashtra State Electricity Distribution Company Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **14.11.2019**.

Court Master

NR